

9 A.M.

MR. CHAIRMAN: All right.

DR. K. N. KATJU: I have nothing to add, Sir.

SHRI P. SUNDARAYYA: Our question is not petty. A very important principle is involved in it and that is, whether the Government has got the right or whether the Government gives its approval to the policy of appointing foreigners, even though they may not be paid, even though they may not take interest and may not attend even a single meeting of the committee for which they have been appointed. If that is the policy of the Government, then why such a policy? That is the implication of this question.

DR. K. N. KATJU: The question is short and the answer is long; that is the usual thing, but here the position is reversed. I have informed the House that I knew nothing about this matter. It was so petty that ...

SHRI P. SUNDARAYYA: My objection is to your calling it petty when there is a question of principle involved.

[*145. Postponed to the 6th September 1954.]

CASH BALANCE INVESTMENT ACCOUNT

*146. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state the value of investments held on Cash Balance Investment Account on 31st March 1954?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The value of holdings in Cash Balance Investment Account on 31st March 1954 stood at Rs. 18·08 crores.

SHRI P. C. BHANJ DEO: Can the hon. Minister give me the value of investments held on Cash Balance Investment Account in 1952 and 1953?

SHRI M. C. SHAH: It is Rs. 47·81 crores on 31st March 1952 and Rs. 64·96 crores on 31st March 1953.

SHRI P. C. BHANJ DEO: May I know, Sir, whether any investment on Cash Balance Investment Account has been made in the National Plan Loan floated this year?

SHRI M. C. SHAH: That part of the question was disallowed, Sir. It would not be in the public interest to answer that.

SHRI P. C. BHANJ DEO: May I know the actual interest receipts earned by the Government in recent years from its Cash Balance Investments?

SHRI M. C. SHAH: I have not got those figures.

SHRI S. MAHANTY: May I know if all the liquid cash balance over Rs. 4·25 crores which is required to be maintained at all times are invested in the Cash Balance Investment Account?

SHRI M. C. SHAH: The value of holdings in Cash Balance Investment Account is only Rs. 18·08 crores. Cash balances may be about Rs. 130 or Rs. 135 crores.

SHRI S. MAHANTY: That is not my question. You are required to maintain a minimum balance of Rs. 4·25 crores. What I ask is whether all liquid cash in excess of Rs. 4·25 crores is invested in Cash Balance Account.

SHRI M. C. SHAH: The reply is there and the hon. Member can just see that the cash balance investment is Rs. 18·08 crores.

FOREIGN MISSIONARIES IN INDIA

*147. DR. RAGHU VIRA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of foreign religious missionaries who were in India in August 1947;

(b) the number of missionaries who have come to India since then; and

(c) the number of persons who were converted to Christianity after August, 1947?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information asked for is not available. However, the number of foreign missionaries registered in India during five years preceding and following the 15th August 1947 was 2,271 and 4,683 respectively.

(c) No official record of conversions from one religion to another is maintained.

डा० रघुवीर : क्या शासन इस प्रकार की सूचना एकत्र करने का यत्न कर रहा है, और कब तक यह सूचना पूरी हो सकेगी ?

SHRI B. N. DATAR: I did not follow the question.

डा० रघुवीर : भारतवर्ष में विदेशों से ईसाई मिशनरी कितने आ रहे हैं, कितने लोगों को उन्होंने यहां ईसाई बनाया और किस प्रकार ईसाई बनाया। इस प्रकार की सूचना क्या शासन इकट्ठा करने का प्रयत्न कर रहा है ?

डा० के० एन० काटजू : जवाब तो दे दिया गया कि इतने मिशनरी आये हैं। अब रहा यह कि कितनों ने अपने धर्म को बदला, तो हर एक को अधिकार है अपना जो धर्म चाहे रखे।

डा० रघुवीर : प्रश्न यह है कि १९४७ के पश्चात् कितने लोग आए और उन्होंने कितनों का धर्म परिवर्तन किया ?

डा० के० एन० काटजू : कितने मिशनरी आए उसकी सूचना तो दे दी गई.....

MR. CHAIRMAN: 2,271 before 1947 and 4,683 after 1947.

DR. K. N. KATJU: Yes.

धर्मांतरों का बदला इसकी सूचना नहीं है और न इसकी सूचना जमा करने की कोई जरूरत मालूम होती है।

डा० रघुवीर : जब सेंसस में आप सूचना जमा करते हैं तो क्या आप इसको नहीं करते ?

डा० के० एन० काटजू : सेंसस के फिगर्स तो आप देख लीजिए। उनसे आप को पता चल जायगा कि कितने ईसाई हैं, कितने हिन्दू, कितने मुसलमान।

डा० रघुवीर : इन मिशनरियों में कितने पादरी ऐसे हैं जो चीन से राजद्रोह करने के अभियोग में निकाले गये थे ?

डा० के० एन० काटजू : इस सवाल का मैं नोटिस चाहूंगा।

NATIONAL ATLAS OF INDIA

*148. SHRI S. N. DWIVEDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether Government had decided to prepare a national atlas of India;

(b) if so, what progress has so far been made;

(c) when the atlas is expected to be ready; and

(d) what is its total estimated cost?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) The Government have set up an Advisory Board to formulate a scheme for preparation of a National Atlas of India. The collection of data required has been started and technical staff appointed.

(c) As soon as possible, but it may take as much as two years.

(d) The cost of the Atlas will be worked out by the Advisory Board.

SHRI P. SUNDARAYYA: May I know, Sir, whether the Government will give an assurance to this House